

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.313

IA-1470/2023 IA-1168/2023 IA-982/2023 IA-1024/2023 IA-5188/2022 IA-
1862/2023 IA-1951/2023 IA-1952/2023 IA-898/2023 IA-259/2023 IA-
5913/2022 IA-71/2023
In
IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd.

.... APPLICANT/PETITIONER

Vs.

M/s. Radiant Castings Pvt. Ltd.

.... RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 06.07.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Ms. Pallavi Singh, Adv. for applicant in IA-259 of 2023,

Mr. Anand Shankar Jha, Mr. Arpit Gupta, Advocates for Yes Bank in IA-898/2023,

Mr. Arvind jadon, Advocate for IA no. 71/2023,

Mr. Adarsh Tripathi, Mr. Ajitesh Garg and Mr. Vikram S. Baid, Advocates for Resolution Professional

For the Respondent

: Mr. Samar Bansal, Mr. Saurav Gupta, Advocates for R-5 in IA-5913/2022, Mr. Supratik Sarmar, Advocate for R-4, Mr. Gourav Mitra, Mr. Utsav Mukherjee, Ms. Lavanya Pathak, Advocates for R-3 and R-4 in IA-893/2023, Mr. Utsav Mukherjee, Advocate for R-2 and R-3 in IA-5913/2022, Mr. Akshay Sharma, Advocate for R-2 in IA-898/2022

ORDER

IA-1470/2023:-

The Third Progress Report has been filed by the Resolution Professional. The same is taken on record, subject to all just exceptions.

IA **disposed of.**

IA-1024/2023:-

The 2nd Progress Report has been filed by the Resolution Professional.
The same is taken on record, subject to all just exceptions.

IA **disposed of.**

All the remaining IAs are adjourned to **02.08.2023.**

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**